

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1237  
ANSWERED ON:31.07.2000  
VALUE ADDED SERVICES IN RAJASTHAN  
RASA SINGH RAWAT

**Will the Minister of COMMUNICATIONS be pleased to state:**

- (a) the progress made to introduce the value added services in Rajasthan ;
- (b) the places where these services have been introduced in the State;
- (c) the time by which these services are likely to be provided in the remaining parts of the State;
- (d) the manner in which the Government is likely to keep a check on the private companies operating in the field of value added services;
- (e) the progress made so far in laying O.F.C. in Rajasthan alongwith the amount spent thereon; and
- (f) the time by which this work is likely to be completed ?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) Indian Registered Companies have been licensed for the following value added telecom services in Rajasthan :

- (i) Cellular Mobile Telephone Service;
- (ii) Radio Paging Service;
- (iii) Public Mobile Radio Trunked Service;
- (iv) Internet Service.

Apart from above, Indian Registered Companies have been licensed for providing VSAT (Very Small Aperture Satellite Terminal) Closed User Group Domestic Data Service and E-Mail (Electronic Mail) Service on all India basis (including Rajasthan).

(b) The places in Rajasthan where different value added telecom services have been provided by the licensee companies are given in Annexure.

(c) Sir, in the case of Cellular Mobile Telephone Service, as per the License Agreement granted to the private cellular operators, atleast 10% of the District Headquarters will be covered in the first year and 50% of the District Headquarters will be covered within three years of effective date of License. The licensees have also been permitted to cover any other town in a District in lieu of the District Headquarters. The choice of District Headquarters/town to be covered and further expansion beyond 50% District Headquarters/towns lies with the Licensee companies depending on their business decision.

In case of Radio Paging Service, the Circle Operator was to cover entire service area by 1.6.2000. Penalty for non-compliance to this condition have been imposed.

In case of Public Mobile Radio Trunked Service there is only one private operator licensed in Jaipur where the service has been started.

In case of Internet Service, coverage is left to the Business decision of the licensees.

(d) The companies licensed for providing different value added telecom services are to provide the service as per the terms and conditions of the licence agreements signed with them. Any violation is dealt in terms of the stipulations in the licence agreement.

(e) & (f) : The information is being collected and shall be laid on the Table of the House.

ANNEXURE TO THE LOK SABHA QUESTION NO. 1237 FOR 31.7.2000.

Name of the Service    Cities where Service is available by Indian Registered  
Companies

Cellular Mobile Telephone Service Jaipur, Jodhpur, Ajmer, Kishangarh, Udaipur, Kota,  
Bewar, Makrana, Bhilwara, Sri Ganganagar, Ramganjmandi.

Radio Paging Service    Jaipur, Udaipur, Kota, Jodhpur, Bikaner, Alwar,  
Sri Ganganagar.

Public Mobile Radio Trunked Service Jaipur

Internet Service    Jaipur, Kota, Udaipur, Jodhpur.